

[10 March, 2006]

RAJYA SABHA

Prices of edible oils

1977. SHRI JAI PARKASH AGGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to refer to answer to Unstarred Question 601, 605 given in the Rajya Sabha on the 24th February, 2006 and state:

(a) whether there has been rapid increase in the prices of edible oils;

(b) if so, the reasons therefor; and

(c) the remedial measures taken by Government to meet this situation?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) and (b) There has been no appreciable increase in the prices of edible oils in the last one month.

(c) The remedial measures taken in this regard include:

- (i) Import of edible oils (except coconut oil) has been allowed under Open General License (OGL);
- (ii) The import duty structure of edible oils is reviewed from time to time;
- (iii) The prices and availability of edible oils are regularly monitored.

Protest against wheat import

1978. SHRI AMAR SINGH:
SHRI ABU ASIM AZMI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government have received protests from the farmers organizations against the proposed import of five lakh tones of wheat;

(b) if so, the details thereof including the cost involved in the import of wheat in terms of Indian currency; and

(c) what is Government's reaction in regard thereto?